

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A./62/257/2021

This the 22<sup>nd</sup> day of January, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Ishfaq Ahmad Zargar,  
Aged about 55 years,  
S/o Late Mohd. Yousuf Zargar,  
R/o Gogji Bagh, Srinagar.

.....Applicant

(Advocate: Ms. J. Ali for Mr. Syed Raisal Qadri)

**Versus**

1. State of J&K through its Commissioner Secretary PWD, R&B, Civil Secretariat, Srinagar.
2. Chief Engineer, R&B Department, Kashmir.
3. Managing Director, Jammu and Kashmir Projects Construction Corporation (JKPCC), Srinagar.
4. Dy. General Manager (Adm), Jammu and Kashmir Projects Construction Corporation (JKPCC), Srinagar.
5. Superintendent Engineer, R&B Department, Kulgam Division.

.....Respondents

(Advocate:- Mr. Sudesh Magotra, DAG)

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**O R D E R**  
**[O R A L]**

**Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J): -**

Learned counsel for the applicant submits that the case has become infructuous.

2. In view of the submissions made by the learned counsel for the applicant, the TA is dismissed. No costs.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

*Ak/-*